

**CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT MADE
ON MARCH 3, 2005 TO THE SHAREHOLDERS OF**

JAYAVANT PRODUCTS LIMITED (JPL)

Regd. Office: Ground Floor, " Jayavant House", Near C.B.T, Hubli 580 020
Ph. Nos. (0836) 2261963 Fax No. (0836) 2261966
E-mail: santilal@sancharnet.in

Attention of Shareholders is invited to the Public Announcement made on March 3, 2005. The following changes are made, which may, please be noted and acted accordingly.

OFFER PRICE: The Offer Price is revised to Rs. 10/- (Rupees Ten only) per Equity Share, fully paid up.

JUSTIFICATION OF OFFER PRICE: The Offer price is above the Book Value as on 31.12.2004. The Offer price is also more than the Fair Value of Rs. 9/61 (Rupees Nine Ps. Sixty-one only) as per formula in Supreme Court decision in HLL vs. Employees case.

FINANCIAL ARRANGEMENTS: Consequent to the upward revision in Offer Price, assuming full acceptance, the total funds requirements to meet this Offer is Rs.1, 05,00,000/- (Rupees One Crore Five Lacs Only). Consequently, the amount to be kept in Escrow Account, being 25% of the consideration payable under the Offer, increases by Rs.15, 75,000/- (Rupees Fifteen Lacs Seventy-five Thousand Only) which has been deposited with HDFC Bank Ltd., M W Building, Fort, Mumbai 400 001 on April 6, 2005 and a lien has been marked on the said account in favor of Fedex Securities Ltd., Manager to the Offer. The total amount kept in Escrow Account is thus Rs.26, 25,000/- (Rupees Twenty six Lacs Twenty five thousand only)

ISSUED BY MANAGER TO THE OFFER



FEDEX SECURITIES LIMITED
SEBI Regn.No. INM 000010163
1205, Dalamal Tower,
Nariman Point, Mumbai 400 021
Tel. Nos. (022) 2282 9101/9102
Fax : (022) 5630 1797
Contact Person :

Shri. R. Ramakrishnan

On behalf of
The Acquirer/PACs

Jyoti Bright Bar Limited

1401/02, Raheja Centre, Nariman Point, Mumbai 400 021

Shri. Jitendra J Mehta
&

Shri. Deven J Mehta

Place : Mumbai

Date : April 6, 2005

both residing at D-3/D-4, Amalfi,
L D Ruparel Road, Mumbai 400 006